

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-87/2013 (Pt.)/11755/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 07th December, 2023.

Sub: **Casual leave.**

Ref:- Letter No. JJA/11550/2023 dated 04.12.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 08.12.2023, along with station leave permission for the day**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR(VIGILANCE)

Memo No. HC.VII-87/2013 (Pt.)/11756/A, dated 07-12-2023

Copy to :

✓1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR(VIGILANCE)
Sdf